

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 11.

C.P. (IB)/1031(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **07.02.2024**

NAME OF THE PARTIES : **Beyond360 Publicity Llp**

Vs

Reliance Retail Limited

For OC : Adv. Yahya Batatawala a/w. Sunil Sharma

For CD : Adv. Vikram Nankani a/w. Aditya Ajgaonkar,
Adv. Anisha Nair i/b Naik Naik & Co.

IBC under Sec. 9

ORDER

At the joint request of the both sides, list this matter on **26.02.2024**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//